GOVERNMENT OF INDIA PRIME MINISTER LOK SABHA

UNSTARRED QUESTION NO:6 ANSWERED ON:08.08.2012 ACTION ON CABINET DECISIONS Ram Shri Purnmasi

Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether it is mandatory for the Ministries, Departments, Offices and PSUs to obey and act upon the decisions taken by the Cabinet and Cabinet Committees:
- (b) if so, the details thereof;
- (c) if not, whether the Government proposes to make it mandatory and if so, the details thereof;
- (d) whether the Cabinet Secretary has issued any communication to Union Secretaries to implement Cabinet Committees decisions in time; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) Decisions taken by the Cabinet/Cabinet Committees are required to be implemented by the Ministries/Departments concerned, and in cases, where a change in any such decision is considered necessary the matter is required to be placed for consideration of the Cabinet, or the Cabinet Committee concerned.
- (b) Reply to part (a) above explains the position.
- (c) Does not arise.
- (d) The Cabinet Secretariat periodically writes to the Ministries/Departments concerned for timely/expeditious implementation of the decisions taken by the Cabinet/Cabinet Committees.
- (e) Reply to part (d) above explains the position.